

In the National Company Law Tribunal, New Delhi
Registrar

CP No. 890/2016

SECTION OF THE COMPANIES ACT: 433 (e) & 439 (b)

In the matter of:

M/s. Ruchi Matta & Co.

..... **Petitioner**

VS.

M/s. Topline Bildtech Pvt. Ltd. & ors.

..... **Respondent**

Order deliver on 11.07.2017

Coram: Shiv Ram Bairwa, Registrar

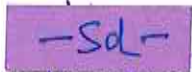
For the Petitioner (s) : Shri Vivek Matta, Authorized representative

For the Respondent (s) : None Appeared

ORDER

Authorized representative of the petitioner submitted to list the matter on 13.7.2017 for the purpose.

List the matter on 13.07.2017.


(Shiv Ram Bairwa)
Registrar